



2420/4/25  
20/12/25

## GOONJ SONGCHUMBO (NGO)

Society Registration Number : S0055315 Of 2024-2025

Mobile : 70010-58014, E-mail : goonjsongchumbo@gmail.com

Near Danger More Bhanunagar, P.O. Kadamtala, Dist Darjeeling, W.B. Pin Code-734011

Registered under Government West Bengal Society Act XXVI of 1961.

Ref. No. GSOD22/25

Date 16/12/25

To,

National Green Tribunal,

Faridkot House, Copernicus Marg,

New Delhi- 110001

Subject- Needing immediate attention/action against illegal construction of a Resort and camping at Damfatar, Balason River bank, Dudhia, Kurseong division, Dist: Darjeeling.

Respected Sir/Madam,

This is to state that we GOONJ SONGCHUMBO, a Non- Governmental Organization is committed to Environmental Protection and Conservation of Natural Ecosystem.

We bring to your kind attention a pressing issue concerning an illegal construction of a Resort named- **BALASON BLUES RESORT & CAMPING** at Damfatar on Balason River Bank, Dudhia village, Kurseong circle.

We all are aware of the natural disaster that occurred on 6<sup>th</sup> of October 2025 at Dudhia. Due to heavy rainfall and flood, Dudhia was highly affected, where not only the natural ecosystem was affected but we lost many lives too.

Once again reminding us that the construction took place within an ecological sensitive zone, violating multiple environmental laws and severe environmental risks.

Also, the illegal encroachment on riverine and not only threatens the Balason River ecosystem as well as it has set a dangerous precedent of environmental destructions.

We would like to bring to your attention that on 5<sup>th</sup> march 2025, we had sent a letter to you regarding the same concern. The devastating flood which occurred on 6<sup>th</sup> of Oct 2025 at Dudhia had nearly touched the boundaries/ walls of **BALASON BLUES RESORT & CAMPING** and due to its illegal construction of the resort on the river bed, the river has changed the river flowing current and formed many tributaries.

Requesting you to please make a note of the Legal Violations performed by the **BALASON BLUES RESORT & CAMPING** at Dudhia.

**LEGAL VIOLATIONS:-**

The construction is in direct violation of the following laws:

1. **The Environment Protection Act, 1986 (Section 3 & 5)**
  - Grants the Government authority to prohibit activities causing Environmental Degradation.
  - Any unapproved construction in ecological fragile zones is strictly prohibited.
2. **The Water (Prevention and Control of Pollution) Act, 1974( Section 24)**
  - Prohibits pollutants from being discharged into water bodies.
  - Constructions near the Balason River pose a direct risk of contaminations and water quality deterioration.

L.R.P.  
19.12.25  
L.P.

|  |      |
|--|------|
| NATIONAL GREEN TRIBUNAL<br>Principal Secy, New Delhi<br>Receipt & Issue Branch<br>Received |      |
| 19 DEC 2025  |      |
| Dairy No.....  | 5694 |
| Signature.....   |      |



# GOONJ SONGCHUMBO (NGO)

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Ref. No. (G.S.00.22.)25

Date 16/12/25

3. **The FOREST Conservation Act, 1980 ( Section 2)**
  - Restricts non- forest activities on forest land without clearance.
  - Any land conversion without central Government approval is illegal.
4. **The Wildlife Protection Act, 1972 ( Section 9 & 29)**
  - Bans activities that disrupt wildlife habitats or endanger protected species.
  - The Balason River ecosystem is home to diverse flora and fauna – this construction threatens its biodiversity.
5. **The River Regulation Zone ( RRZ) Norms & The Coastal Regulation Zone ( CRZ) Notification, 2011**
  - Prohibits unauthorized development within river floodplains and buffer zones.
  - Construction within prohibited riverbank Zones is a clear violation.
6. **The Air ( Prevention and Control of Pollution) Act , 1981**
  - Unregulated constructions dust, emissions and air pollutants violate environmental standards.
  - This poses health Hazards to nearby communities and the natural ecosystem.

#### 7. Environmental & Ecological Threats.

Beyond legal violations, this illegal construction poses grave environmental dangers, including:

- Deforestation and destruction of native habitats.
- Irreversible damage to the Balason River ecosystem, leading to water pollution and biodiversity loss.
- Plastic, light and noise pollution causing disturbances to wildlife.
- Over- tourism strain on natural resources, disrupting ecological balance.

#### 8. Demand for Immediate Action.

- Considering the serious legal, environmental and ecological violations, we demand immediate interventions from your office to:
- Issue an immediate **stop work/ business order and Demolish** the illegal construction of “Balason Blues Resort & Camping”.
- Conduct a thorough Environmental Impact Assessment (EIA) of the site.
- Initiate legal proceedings against those responsible for this unlawful construction.
- Implement preventive measures to ensure no future violations occur in this sensitive zone.

#### 9. Escalation & Legal Consequences.

If immediate and effective action is not taken, we will be compelled to escalate this matter to:

- The National Green Tribunal ( NGT)
- The Ministry of Environment, forest and climate change ( MoEFCC)
- The Central Pollution Control Board ( CPCB)
- The State Environmental Impact Assessment Authority ( SEIAA)
- The District Magistrate of Darjeeling.
- The Hon'ble High Court of Kolkata ( Environmental Bench)



# GOONJ SONGCHUMBO (NGO)

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Near Danger More Bhanunagar, P.O. Kadamtala, Dist Darjeeling, W.B. Pin Code-734011  
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Ref. No. GS0022/25

Date 16/12/25

Failure to act promptly will constitute dereliction of duty, inviting legal proceedings against non-compliant authorities.

#### PLS NOTE:-

It has come to our notices that after legal violations and damages caused due to flood at Dudhia, the said resort at Dudhia is still running its businesses for its own profit by ignoring the environmental damages and its impact due to the resort construction of the river balason bed and not following the rules and regulation for construction of resort /hotel on the river bed.

We trust your esteemed office to take the swift and necessary action against 'Balason Blues Resort & Camping' and request you to please stop the illegal running business and Demolish to protect the Balason River Ecosystem from irreversible damage.

#### Gentle Reminder:

- We had received an E-Mail, Memo no- KSID/ 116, Dated 18/03/2025 from the office of The Executive Engineer, Kurseong Irrigation Division, G.T.A., Kurseong.
- We had received an E-Mail, Memo no- 641/28-8, Dated 05/03/2025, from The Office of The Divisional Forest Officer, Kurseong Forest Division, Dowhill Kurseong.

We await your prompt response and action. Kindly acknowledge receipt of this Complaint.

Please find attached the previous letter with Ref no- GS006/25, dated- 05-03-2025 concerning the illegal constructions of the resort on the river bed.

Requesting and urging you to support us and we appreciate your kind attention to look into this matter.

Looking forward to your prompt response.

Copy to:

- 1) The District Magistrate, Darjeeling Katchari road, P.O, Dist: Darjeeling, Pin No- 734101.
- 2) The D.F.O. Kurseong, Downhill Road, P.O- Kurseong, Pin No- 734203, Dist: Darjeeling, West Bengal.
- 3) The Ratan Damal, Executive Engineer Kurseong & Mirik Division Irrigation G.T. A., PIN NO- 734203, Dist: Darjeeling, West Bengal.
- 4) The Block Development Officer, B.D.O. Kurseong, Pankhabari Road Post Office Kurseong, pin no- 734203, Dist: Darjeeling, West Bengal.
- 5) West Bengal Pollution Control Board, Paribesh Bhawan, Bldg No- 10A, Block- LA, Sector 111, salt lake city, Kolkata - 700098
- 6) National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi- 110001

7) The Deputy Director & Sub-Divisional LAND & LAND Reforms  
Thanking You Officer, Near S.D.O office, P.B. Road, P.O.P.S- Kurseong.

President Manita Pradhan

Manita Pradhan

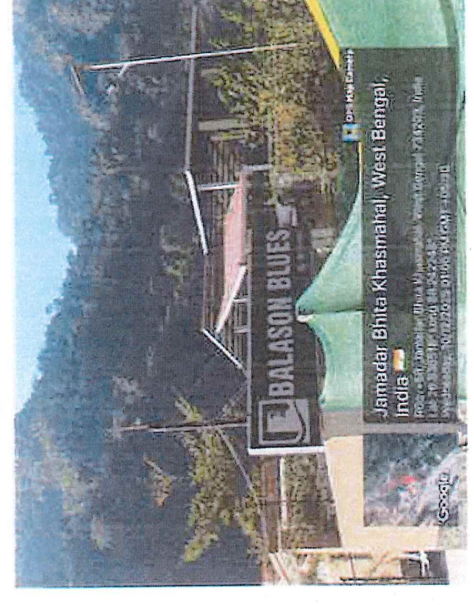
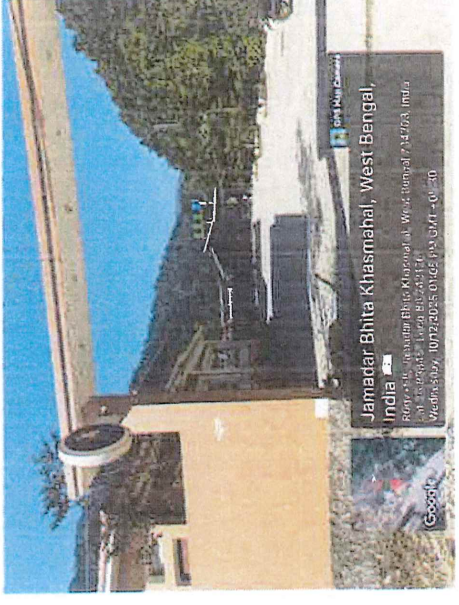
Goonj Songchumbo

President

GOONJ SONGCHUMBO  
Bhanunagar PO Kadamtala  
Dist. Darjeeling, Pin 734011



For Ref:-



For Ref:-

উত্তরবঙ্গের আত্মার আত্মীয়

# উত্তরবঙ্গ সংবাদ



হাত মেনালেন না হরমণশ্রীতরাত

চুল ধরে খেঁটাকে টানাছাঁচড়া  
সকাল এল সন্ধ্যায় দিনে যাবার ছাড়াছাড়ি-পরিচয় ও  
অপস্বামী স্ত্রী স্ত্রী পুনঃপ্রবেশে মনে মুগ্ধতা ও ভয়ে ভয়ে নিরাশা।  
এনে করে ফিরি কণার শিরে হাঁটতে নিচে সবার হৃদয়ে ভরবে।

|         |         |         |         |         |         |         |         |
|---------|---------|---------|---------|---------|---------|---------|---------|
| ৩১      | ২৩      | ৩১      | ২৫      | ৩২      | ২৫      | ৩২      | ২৩      |
| সিঙ্গুর | সিঙ্গুর | সিঙ্গুর | সিঙ্গুর | সিঙ্গুর | সিঙ্গুর | সিঙ্গুর | সিঙ্গুর |

জেলেই থাকব, যোগা ওয়াফুকের



## গম্বায়র কথা

### অবহেলিত উত্তরবঙ্গ শোষণের বধ্যভূমি

তত্ত্বের চক্রবর্তী

নব্বই বছর বয়সি কলকাতার সফটওয়্যার ইঞ্জিনিয়ার হুমায়ুন কবীরের জীবন কাহিনী।



নেত নেত কারিগরে মেসেজিংয়ের সঙ্গে নাচ মুখশ্রীরা। ছানে, মনে স্বস্তিরহে ব্যক্তির। শিরিকের কাছে। ছবি: রাজীব মণ্ডল ও পিঙ্কি



নেত নেত কারিগরে মেসেজিংয়ের সঙ্গে নাচ মুখশ্রীরা। ছানে, মনে স্বস্তিরহে ব্যক্তির। শিরিকের কাছে। ছবি: রাজীব মণ্ডল ও পিঙ্কি

# উৎ-শাবে 'রব'

## উত্তরে বিপর্যয়



উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়। মানুষের জীবন ও সম্পদ ক্ষতিগ্রস্ত।

## ধসে, জলে প্রকৃতির তাণ্ডবে মৃত ২৮

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়। মানুষের জীবন ও সম্পদ ক্ষতিগ্রস্ত।

## দখলদারির 'প্রতিশোধে' পাহাড় তছনছ

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়। মানুষের জীবন ও সম্পদ ক্ষতিগ্রস্ত।

### কোচবিহার

জামালপুর ও মাদারগঞ্জ ১ ব্রকে  
হলদীয়া নদীর বাঁধ চাপলে  
মাথাভাঙ্গার কোমরট ও নিম্নভাগ  
নির্ধ্বংস

### কালিম্পং

বালিশায়ে ১০ নদীর  
প্রাচীরে মনুষ্যের একটি  
কামরায় ভাঙা গ্যাস, ধান  
নাম

### উত্তরবঙ্গ

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়।

# উত্তাল নদীতে ভেসে গেল গন্ডার, হস্তীশাবক

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়। মানুষের জীবন ও সম্পদ ক্ষতিগ্রস্ত।

### মড়ার উপর খাঁড়ার ঘা পর্যটনে

করোনা পরিস্থিতিতে থাকার লেগেছিল। তারপর লোনাক লেক বিপর্যয়। চলতি বছরে গ্রীষ্মের মরশুমেও পহলগাম কাণ্ডের জেরে মার খেয়েছিল পর্যটন ব্যবসা।

### উত্তরবঙ্গ

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়।

উত্তরবঙ্গের বিভিন্ন জায়গায় বিপর্যয়। মানুষের জীবন ও সম্পদ ক্ষতিগ্রস্ত।



## GOONJ SONGCHUMBO

Society Registration Number: S0055315 of 2024-2025

Re GS006/25

Date 5-03-2025

To,  
The D.P.O. Kurseong  
Downhill Road P.O. Kurseong,  
Pin No:734203.  
District Darjeeling, West Bengal.

Subject: Formal Complaint Against Illegal Construction of a Resort  
at Danfetar, Balason River Bank, Dudhia, Kurseong, District Darjeeling

Respected Sir/Madam,

On behalf of GOONJ SONGCHUMBO, an NGO dedicated to environmental conservation and the protection of natural resources, we bring to your urgent attention an illegal construction taking place at Danfetar, Balason River Bank, Dudhia Village, under Kurseong Circle. The establishment in question, named "Balason Blues Resort & Camping," is being built in an ecologically sensitive zone, violating multiple environmental laws and government regulations.

### Legal Violations

This construction is in direct violation of the following environmental laws and regulations:

1. The Environment Protection Act, 1986 (Section 3 & 5)

• Empowers the government to take necessary measures to protect and improve the environment. Any construction or activity that degrades ecological balance, pollutes water bodies, or threatens biodiversity is strictly prohibited.

2. The Water (Prevention and Control of Pollution) Act, 1974 (Section 24)

• Prohibits the discharge of pollutants into water bodies beyond prescribed limits. The construction of a resort near the Balason River poses a significant risk of water contamination and ecosystem disruption.

3. The Forest Conservation Act, 1980 (Section 2)

• Restricts the use of forest land for non-forest purposes without prior approval from the central government. Any deforestation or land conversion in the Balason River Basin without clearance is illegal.

4. The Wildlife Protection Act, 1972 (Section 9 & 29)

• Prohibits any activity that disturbs wildlife habitats or endangers protected species. The Balason River ecosystem is home to various flora and fauna, and unauthorized construction in this area is a direct violation.

☎7001058014 - goonjsongchumbo@gmail.com Pin code 734011

♀Near Danger More Bhanunagar, P.O. Kadamtala, Dist Darjeeling, W.B. Registered under Government West Bengal society Act XXVI of 1961.



# GOONJ SONGCHUMBO

Society Registration Number: S0055315 of 2024-2025

Re GS006/25

Date 5-03-2025

5. The Coastal Regulation Zone (CRZ) Notification, 2011 & River Regulation Zone (RRZ) Norms

• Prohibits construction within a certain distance of riverbanks to protect water resources and prevent encroachment. Any development in river floodplains and buffer zones requires special permission, which this project lacks.

6. The Air (Prevention and Control of Pollution) Act, 1981

• Unregulated construction activities generate dust, emissions, and pollutants that degrade air quality, violating permissible environmental standards.

## Environmental Concerns

Apart from these legal violations, this construction poses serious environmental threats, including:

- Deforestation and habitat destruction, leading to loss of biodiversity.
- Unregulated urbanization in an ecologically fragile zone.
- Pollution (water, air, and soil) caused by construction waste and human activities.
- Over-tourism pressure, leading to excessive resource consumption.
- Plastic, light, and sound pollution, disrupting local wildlife.

## Request for Immediate Action

Given the severe environmental and legal implications, we urge your immediate intervention to:

1. Halt the illegal construction of "Balason Blues Resort & Camping."
2. Conduct an environmental impact assessment (EIA) of the site.
3. Take appropriate legal action against those responsible.
4. Implement preventive measures to safeguard the Balason River ecosystem.

We trust your esteemed office will take swift and necessary action to address this matter. We look forward to your prompt response and remain available for any further information required.

Thank you.



President

Manita Prasad  
President  
GOONJ SONGCHUMBO  
Bhanunagar PO Kadamtala  
Dist. Darjeeling, Pin 734011

☎7001058014 goonjsongchumbo@gmail.com Pin code 734011

📍Near Danger More Bhanunagar, P.O. Kadamtala, Dist Darjeeling, W.B. Registered under Government West Bengal society Act XXVI of 1961.

For Ref :-

Dated 12/03/2025

Memo No- KSID- 170

To  
The Executive Engineer,  
Kurseong Irrigation Division,  
Kurseong, GTA.

Subject:- Enquiry report against urgent complaint against illegal construction of a Resort at Damfetar Balason River, Dudhla, Kurseong, Dist. Darjeeling.

Sir,


With ref/ no- GS007/25 Dated 05/03/2025 of GOONJ SONGCHUMBO, and as per the instruction of Executive Engineer, Kurseong Irrigation Division, I, Jitendra Kumar Darnal, Assistant Engineer along with Sri Avinash Sharma Sub-Assistant Engineer, visited the said spot on 12/03/2025 and the following observations were made -


- 1) That the said resort is constructed on the char land of Balason river, 50metres away from the main water flow of the river.
- 2) The course of the river as before is not altered.
- 3) On the enquiry of the local people it is understood that the land was an agricultural land before construction of the resort.
- 4) And as per the Kolkatta Gazette on mines and minerals which falls under Land & Land Reform office and they also deal with the matter of land, They may be contacted.

This is for favour of information please.

Thanking you.

Yours faithfully.

  
12/03/25  
Assistant Engineer  
Kurseong Irrigation Division  
Kurseong, G.T.A.

  
12/03/25  
Sub Assistant Engineer  
Kurseong Irrigation Sub-Division  
Kurseong

For Ref :-

OFFICE OF THE EXECUTIVE ENGINEER,  
KURSEONG IRRIGATION DIVISION,  
KURSEONG/G.T.A.



Memo. No. KSID/ 116

Dated : 12.03.2025

To  
✓ Goonj Songchumbo,  
Bhanu Nagar,  
P.O. Kadamtala,  
Dist. Darjeeling -734011

Ref : GS007/25 dated 05.03.2025.

Sir/Madam,

With reference to the above , this is to inform our A.E. & S.A.E. has made an enquiry to the spot on 12.03.2025 and report is submitted to me which speaks for itself which is attached.

In this context, it is to be mentioned that Land & Land Refroms Deptt. May be contacted for verification of the land and matter dealing with mines and minerals.

This is for information and further necessary action.

Executive Engineer,  
Kurseong Irrigation Division,  
Kurseong, G.T.A.

12/3/25

For Ref:-



Government of West Bengal  
Directorate of Forests

Office of the Divisional Forest Officer, Kurseong Forest Division

Dowhill, Kurseong, Dist. Darjeeling-734204

Phone No: - 0354-2332200; Fax No: - 0354-2332200; Email: - [dfokue-wb@nic.in](mailto:dfokue-wb@nic.in)



No: **641/28-8**

Dated, Dowhill, the **14** March, 2025

To :: The Divisional Forest Officer  
Gorkhaland Territorial Administration

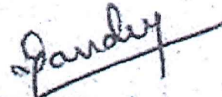
Sub :: Urgent Complaint Against Illegal Construction of a Resort at Dumfetar, Balason River  
Bank, Dudhia, Kurseong, District Darjeeling- reg.

Ref :: President, GOONJ SONGCHUMBO, Letter NO. GS006/25 dated 05.03.2025

\*\*\*\*\*  
Apropos to the subject captioned above, please find herewith, the letter under reference, which is self-explanatory. In this context, it is relevant to mention that the Dumfetar area does not fall under the jurisdiction of the Kurseong Forest Division and is likely within your jurisdiction. Therefore, it is hereby forwarded to you for necessary action.

This is for your kind information and needful action.

Enclosure: as stated above.

  
(Devesh Pandey, IFS)  
Divisional Forest Officer  
Kurseong Division.

No: **641/28-8**

Dated, Dowhill, the **14** March, 2025

Copy forwarded for information to:

1. The President, GOONJ SONGCHUMBO,  
Bhanunagar, PO- Kadamtala, Dist- Darjeeling, PIN- 734011

  
Divisional Forest Officer  
Kurseong Division.